

PARLIAMENT OF INDIA



RAJYA SABHA SECRETARIAT

DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON
PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE
INVITE SUGGESTIONS
ON

THE TRIBUNALS, APPELLATE TRIBUNALS AND OTHER AUTHORITIES (CONDITIONS OF SERVICE) BILL, 2014

The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014 is under examination of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice headed by **Dr. E.M. Sudarsana Natchiappan, MP, Rajya Sabha** for report to the Parliament.

2. The Bill *inter-alia* intends to ensure uniform service conditions, allowances and perquisites for Chairman and Members of twenty six quasi-judicial bodies listed in the First Schedule of the Bill.

3. Those desirous of submitting memoranda to the Committee may send the same, neatly typed in double space (either in English or Hindi) to Shri Ashok Kumar Sahoo, Joint Director, Rajya Sabha Secretariat, 222, Second Floor, Parliament House Annexe, New Delhi-110001 (Tel. 23035365, E-mail: rs-cpers@sansad.nic.in), within fifteen days from the date of publication of this advertisement. Those who are willing to appear before the Committee for oral evidence, besides submitting the memorandum, may also indicate the same in their memorandum. However, the Committee's decision in this regard shall be final.

4. The memoranda submitted to the Committee, would form part of the records of the Committee and be treated as confidential. Any violation in this regard would constitute a breach of privilege of the Committee.

5. The Bill has been published in the Gazette of India, Extraordinary Part II, Section 2, dated the 26th February 2014. Copies of the Bill can be obtained on written request to the abovementioned Officer or can be downloaded from the official website of the Rajya Sabha <http://rajyasabha.nic.in> under the link Committees, sub-link "Bills with the Committees".